is now granting permanent registration to all eligible industrial undertakings on expiry of their previous registration which will avoid renewal of registration certificates on expirv.

"Single (5) The NSIC's Registration" procedure is working quite satisfactorily and as such further simplification is considered mecessary at present.

mate-Manufacture of photosensitised Films Manurials by Hindustan Photo faturing Company

1315. SHRI SUBRAMANIAN SWAMY:

SHRI V. NARAYANASAMY:

SHRI BHUBANESWAR KALITA:

Will the Minister of INDUSTRY ke pleased to state:

- (a) whether it is a fact that Hindus.an Photo Films was set up some 30 years back for the manufacture of photosensitized materials from Base materials, yet their activities to the extent of 60 percent are still concentrated towards the Slitting and Confectioning from imported jumbo rolls;
- (b) if so, what corrective steps Goverament propose to take in this regard?

INDUSTRY THE MINISTER OF (SHRI AJIT SINGH): (a) and (b) Films M/s. Hindustan Photo (HPF) was set up in 1960 for manufacture of a range of Black and White products and Medical X-ray (CTA). To meet the increasing demand for colour products HPF has undertaken conversion of these products from imported jumbo rolls. It is also setting up integrated facilities for manufacture of polyster medical X-ray, Industrial X-ray and Graphic Art films. This project is scheduled to be completed by October, 1991.

Action against drug companies

1316. SHRIMA'TI MANORAMA PANDEY:

> DR. G. VIJAYA MOHAN REDDY.

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) whether it is a fact that a numbar of instances of marketing medieines without price approval overcharging the prices, non-implementation of Government fixed prices, overinvoicing the imports of drugs, contravention of provisions of Drugs hilpe Control Orders 1979 and 1987 by drug companies have come to the notice of his Ministry;
- (b) whether his Ministry has initladed any penal action as provided under DPCO, 1979|87 and the Essential Commodities Act, 1955 against any company so far; and
- (c) if so, name of the company, date of action taken and present position of each?

THE MINISTER OF PETROLEUM CILLIVILLALS (SHRI GURUPADASWAMY): (a) to (c) The requisite information, to the extent available has already furnished in reply to Rajya Sabha Uns'arred Question No. 722 answered on 14-5-1990.

परिहार वायाण प्रशिक्षण नायशा के ियो हिस्ह, बैंक की भाउबाद महायता राशि

1315. भी शिव प्रसाद च-पुरिया : क्या स्वास्थ्व और परिदार के दाण मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या राष्ट्रीय परिवार कल्याण प्रशिक्षण कार्यक्रम के लिए विण्व बैक से 85 करोड़ रुपये की ग्रनुदान सहायता राशि प्राप्त हुई है;
- (ख) इसमें से कितनी राशि प्रशास-निक सकादमी संस्थान, भोपाल के संतर्गत

परिवार कल्याण का एक शीर्ष-केन्द्र के निर्माण पर खर्च की गई है;

- (ग) क्या इस प्रकार का व्यय विश्व बैंक द्वारा दी गई ग्रनुदान सहायता राशि के उद्देश्य को पूरा करता है; श्रौर
- (घ) किस योजना के तहत प्रशास-निक स्रकादमी, भोषाल पर राशि खर्च की गई स्रौर किस स्रधिकारी के निदेश पर यह राशि उस केन्द्र पर खर्च की गई?

स्वार्ध एवं परिदार कल्याण मंदालय
में राज्य भंदी (श्री रशीद मयुद): (क)
भारत सरकार और विश्व बैंक के मध्य
हुए करार के अन्तगंत यह बैंक मध्य
प्रदेश, उत्तर प्रदेश और आन्ध्र प्रदेश में
राष्ट्रीय परिवार कयाण प्रशिक्षण
और जनशक्ति विकास जनसंख्या परियोजना
के कार्यान्वयन के लिए भारत सरकार
को ऋण देगा। भारत सरकार ने मध्यप्रदेश में इस परियोजना के 42.57
करोड़ रुपये शेयर सहित 199.77
करोड़ रु. की कुल लागत से यह परियोजना अनुमोदित ही है।

(ख), (ग) ग्रौर (घ) इस परि-योजना के ग्रन्तर्गत, इन तीनों राज्यों में से प्रत्येक, में स्वास्थ्य ग्रौर परिवार कल्याण के लिए एक मीर्षस्थ प्रशिक्षण संस्थान स्थापित करना है ग्रीर मध्य प्रदेश के संबंध में उक्त संस्थान मौजदा परिवार कल्याण प्रशिक्षण केन्द्र का दर्जा बढ़ाकर ग्वालियर में स्थापित करने का प्रस्ताव है। इस बात को ध्यान में रखते हए, भोषाल में प्रशासनिक श्रकादमी के श्रन्तर्गत कोई शीर्षस्य परिवार कल्याण केन्द्र स्थापित करने का प्रश्न नहीं उठता। शी षाँस प्रशिक्षण केन्द्र के निर्माण सहित इस परियोजना के अन्तर्गत राज्य सरकार को भारत सरकार द्वारा श्रभी तक कोई भी सहायता भनुदान नहीं दिसा समा है।

Marketing of Doxatopic cream

1318 SHRIMATI MANORAMA PANDEY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to refer to the answer to Unstarred Question 310 given in the Rajya Sabha on the 7th May, 1990 and state:

- (a) when did the company start manufacturing doxatopic cream and when was the product introduced in the market;
- (b) what is the composition of this product and at what price each pack and strength was first marketed;
- (c) whether his Ministry has initiated any penal action for contravention of the provisions of Drugs Price Control Order apart from recovery of overcharged amount;
- (d) what MAPE is being enjoyed by the company on different strengths and packs of Decadurabolin, Decabolin, Durabolin, Lynoral, Mixogen, Sustanon and Testanon and what is the ex-factory cost intimated of each product to his Ministry; and
- (e) what is the bulk drug price intimated to his Ministry based on which the prices of each of above mentioned products are fixed by the company?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURU-PADASWAMY): (a) Information is not readily available with the Government and is being collected and will be laid on the Table of the Sabha.

- (b) A Statement is attached. (See below)
- (c) Yes Madam, action has already been set afoot in this direction.
- (d) and (e) A Statement giving the information to the extent available is en-